GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA INSTARRED OUESTION NO: 654

UNSTARRED QUESTION NO: 654 (TO BE ANSWERED ON THE 29th July 2024)

ENROLLMENT OF PASSENGERS FOR DIGIYATRA

654. SHRI SAKET GOKHALE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Ministry or DGCA has received complaints from the general public regarding them being forced to enroll for DigiYatra at airports or for being enrolled for DigiYatra without their explicit consent at airport gates; and
- (b) if so, the action that has been taken on these complaints by passengers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (b): There have been some media reports on use of Digi Yatra at airports without passenger's explicit consent. As Digi Yatra use is purely voluntary, wide publicity has been given through various media means, as well as standee at airports, that Digi Yatra is voluntary and one can avail it only if so desire. Airports operators have also been sensitised towards such media reports.
